

**R.O.C.No.12596-A/2014-B2**

**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 164 / 2014**

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court Legal Services Committee:

Thiru RMT.Teekaa Raman, Principal District Judge, Erode is transferred and appointed as Secretary, High Court Legal Services Committee, Chennai, on deputation basis, vice Dr. K.Arul, relieved to take up appointment as Registrar in the Hon'ble Supreme Court of India, New Delhi, on deputation basis.

HIGH COURT, MADRAS.  
DATED : 09.10.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL

**R.O.C.No.12596-A/2014-B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - District Judge - transfer and posting -  
Notification issued - Joining instructions - issued.

Ref: High Court's Notification No. 164 /2014, dated 09.10.2014.

.....

Thiru RMT.Teekaa Raman, Principal District Judge, Erode who has been transferred and appointed as Secretary, High Court Legal Services Committee, Chennai, on deputation basis, in the High Court's Notification cited above, is required to hand over charge of his post to the Special District Judge, Special District Court to deal with MCOP Cases, Erode immediately and take charge of the post of Secretary, High Court Legal Services Committee, Chennai from Dr.K.Arul, Secretary, High Court Legal Services Committee, Chennai, immediately, without availing joining time.

On taking over charge of the post of Secretary, High Court Legal Services Committee, Chennai, Thiru RMT.Teekaa Raman is required to hold full additional charge of the post of Member Secretary, Tamil Nadu State Legal Services Authority, Chennai until further orders.

The Special District Judge, Special District Court to deal with MCOP Cases, Erode is required to hold full additional charge of the post of Principal District Judge, Erode until further orders.

HIGH COURT, MADRAS.  
DATED : 09.10.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL